

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANATHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

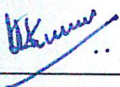
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP NO. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (04) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

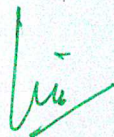
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH a/w SHEILA VILLADATH	Advocates	mail@harishkumar.com 98480 19373	

ORDER

Counsels representing both sides are present and stated that they are making all efforts for exploring the possibility of settling the matter by appointing a mediator and the same have failed. Mr. Y. Suryanarayana, chairman of the Mediation Committee filed memo stating efforts made by them have failed. Memo is taken on record. Counsels prayed to hear the submissions. At request, time is enlarged for hearing submissions in CP. Put up the matter on 19.11.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL